ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33054/2026	MAHESH MALLICK	SANJIB KUMAR BHANJADEO	/ /0
	BLAPL/11572/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000069/2026
2	D-BLAPL/33056/2026	PRAKASH PRADHAN	SANJIB KUMAR BHANJADEO	/ /0
	BLAPL/11573/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000069/2026
3	D-BLAPL/33061/2026	DIPAK JENA	JAYADEBA BEHERA	/ /0
	BLAPL/11574/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000181/2026
4	D-BLAPL/33098/2026	SUJIT JENA @ MUNA	SANGITA MOHANTY	RAMACHANDRAPUR /346 /2024
	BLAPL/11575/2026	VS	VS	A.D.J.,ANANDAPUR(Kendujhar)
		STATE OF ODISHA		ST/0000008/2025
5	D-BLAPL/32656/2026	MIR IMTIYAZ ALI	PRASANTA KUMAR SAHOO	SAMBALPUR VIGILANCE /14 /2026
	BLAPL/11576/2026	VS	VS	SPL.JUDGE(VIG.),SAMBALPUR(Sambalp
		STATE OF ODISHA(VIG.)		GR/0000008/2026
6	D-BLAPL/32486/2026	GOBINDA NEGI SANA @ GOBINDA NEGI	PRATIK NAYAK	SOHELLA /85 /2026
	BLAPL/11577/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		STATE OF ODISHA		Spl/0000015/2026
7	D-BLAPL/27051/2026	SRIKANTA BARIK @ SRIKANT BARIK	SUKANTA KUMAR NAYAK	RAGHUNATHPALI /21 /2024
	BLAPL/11578/2026	VS	VS	AD-HOC A.D.J. (FTSC),ROURKELA(Sund
		STATE OF ODISHA		ST/0000056/2024
8	D-BLAPL/31977/2026	MALAGAM GANAPATI	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /327 /2026
	BLAPL/11579/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
		STATE OF ODISHA		GR/0000664/2026
9	D-BLAPL/33131/2026	D. WILSON @ D. WILLSON	SK. ZAFARULLA	SEMILLIGUDA /123 /2026
	BLAPL/11580/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000080/2026
10	D-BLAPL/31089/2026	DEBASIS NAYAK	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /110 /2020
	BLAPL/11581/2026	VS	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar
		STATE OF ODISHA		Spl/0000006/2021
11	D-BLAPL/31554/2026	SUBHAM KOKATE	SUSHANTA KUMAR SAMANTARAY	NISCHINTAKOILI /119 /2026
	BLAPL/11582/2026	VS	VS	A.D.J.,SALIPUR(Cuttack)
		STATE OF ODISHA		ST/0000067/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/31985/2026	RAJESH KUMAR SAHU	LAXMAN PRADHAN	G.UDAYAGIRI /15 /2026
	BLAPL/11583/2026	VS	VS	A.D.J.,BALLIGUDA(Kandhamal)
		STATE OF ODISHA		ST/0000034/2026
13	D-BLAPL/33161/2026	SRABAN KUMAR APAT	ASHOK KUMAR SWAIN (1)	PURUNAKATAK /195 /2026
	BLAPL/11584/2026	VS	VS	JMFC, HARABHANGA(Baudh)
		STATE OF ODISHA		CT/0000290/2026
14	D-BLAPL/32848/2026	BASU @ BASANTI NAYAK	NITYANANDA MOHAPATRA	BHADRAK RURAL /21 /2025
	BLAPL/11585/2026	VS	VS	A.D.J.,BHADRAK(Bhadrak)
		STATE OF ODISHA		ST/0000035/2026
15	D-BLAPL/33168/2026	PRAHALLAD HARIJAN	MANORANJAN PADHY	/ /0
	BLAPL/11586/2026	VS	VS	SPECIAL JUDGE,NABARANGPUR(Nabar
		STATE OF ODISHA		TR/0000021/2026
16	D-BLAPL/32133/2026	BRUNDA KHILLO	PVS NANAJI ACHARY	BOIPARIGUDA /76 /2023
	BLAPL/11587/2026	VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(
		STATE OF ODISHA		TR/0000035/2023
17	D-BLAPL/33034/2026	DURGASHANKAR PANIGRAHI	USHARANI PATI	/ /0
	BLAPL/11588/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		2(A)CC/0000055/2026
18	D-BLAPL/32265/2026	SK RAHEMAN	KHUSBU PANIGRAHI	BALASORE TOWN /288 /2026
	BLAPL/11589/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(B
		STATE OF ODISHA		Spl/0000277/2026
19	D-BLAPL/33187/2026	ABDUL KAYUM KHAN	BEDA PRAKASH PANDA	PIPLI /729 /2025
	BLAPL/11590/2026	VS	VS	1ST A.D.J., PURI(Puri)
		STATE OF ODISHA		TR/0000078/2026
20	D-BLAPL/32312/2026	SUKHEN MANDAL	ASIT KUMAR JENA	MOTU /31 /2020
	BLAPL/11591/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		TR/0000054/2020
21	D-BLAPL/32408/2026	LITU @ SRIKANTA BEHERA	ARIJEET MISHRA	AGARAPADA /31 /2026
	BLAPL/11592/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BHADRA
		STATE OF ODISHA		ST/0000141/2026
22	D-BLAPL/32411/2026	MUNA @ MANOJ DAS	DEEPAK KU SAHOO	PATTAMUNDAI /89 /2024
	BLAPL/11593/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		ST/0000045/2026
23	D-BLAPL/32428/2026	MANAS MUKHI	JAYANTA KUMAR MAJHI	SPL.TASK FORCE /18 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11594/2026	VS STATE OF ODISHA	VS	PRESIDING OFFICER, O.P.I.D. COURT,B Spl/0000118/2021
24	D-BLAPL/32599/2026	KULU @ DHARMARAJ DAS	SUJIT KUMAR SWAIN	KALINGA NAGAR /105 /2026
	BLAPL/11595/2026	VS STATE OF ODISHA	VS	A.D.J.,JAJPUR ROAD(Jajapur) ST/0000105/2026
25	D-BLAPL/32744/2026	SANANDA TIYU	ARIJEET MISHRA	BYREE /140 /2025
	BLAPL/11596/2026	VS STATE OF ODISHA	VS	A.D.J.,CHANDIKHOLE(Jajapur) CT/0000339/2025
26	D-BLAPL/27048/2026	NIRMAL GHOSH	SUKANTA KUMAR NAYAK (2)	SECTOR-15 /40 /2022
	BLAPL/11597/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000068/2022
27	D-BLAPL/32962/2026	SUVENDU BEHERA	BINAYA BHUSAN ROUTRAY	KEONJHAR SADAR /373 /2025
	BLAPL/11598/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000019/2025
28	D-BLAPL/32977/2026	SK.TOPHAN @ TOFAN @ SK.TUFAN	SURESH KUMAR JENA	RASGOBINDPUR /507 /2026
	BLAPL/11599/2026	VS STATE OF ODISHA	VS	CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000493/2026
29	D-BLAPL/32979/2026	MUNA DIN @ MUNNADIN	SK. ZAFARULLA	MACHHKUND /133 /2023
	BLAPL/11600/2026	VS STATE OF ODISHA	VS	A.D.J.,KORAPUT(Koraput) CT/0000031/2024
30	D-BLAPL/33116/2026	PRABHAT KUMAR BISWAL @ PRAVAT BISWAL @ BABULU	MANORANJAN ACHARYA	K.NUAGAON /216 /2020
	BLAPL/11601/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000111/2020
31	D-BLAPL/33144/2026	ABADHUTA DIPA	TANMAYA KUMAR MOHANTY	BOUDH /434 /2026
	BLAPL/11602/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh) Spl/0000127/2026
32	D-BLAPL/33164/2026	PRADIP BEHERA	ASHOK DAS	MANAMUNDA /378 /2026
	BLAPL/11603/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000229/2026
33	D-BLAPL/33193/2026	HEMANTA KUMAR PANDA	GOREKHANATH DAS	PAHALA /45 /2025
	BLAPL/11604/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) GR/0000213/2025
34	D-BLAPL/33199/2026	DAMADHAR JARASING @ DAMODAR JARSINGH @ DHARMINDER SINGH	AMULYA RATNA PANDA	PADWA /73 /2021
	BLAPL/11605/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		TR/0000083/2021
35	D-BLAPL/33205/2026	NANDALA HESA @ HESAR	ASHOK DAS	MANAMUNDA /378 /2026
	BLAPL/11606/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000229/2026
36	D-BLAPL/33208/2026	JULIA @ AJIT KUMAR PRADHAN	MAHENDRA KUMAR MOHAPATRA	KHANTAPADA /170 /2022
	BLAPL/11607/2026	VS	VS	PRESIDING OFFICER, O.P.I.D. COURT,B
		STATE OF ODISHA		ST/0000185/2025
37	D-BLAPL/33239/2026	JHIKARIYA DIGAL @JIHHARIYA DIGAL	SURYAKANTA DWIBEDI	K.NUAGOAN /120 /2025
	BLAPL/11608/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000130/2025
38	D-BLAPL/33252/2026	AMRESH SAHANI	SURYAKANTA DWIBEDI	SARANGADA /41 /2025
	BLAPL/11609/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000076/2025
39	D-BLAPL/31792/2026	RAJARAM NAIK	ANKANN PANDA	BIJEPUR /32 /2026
	BLAPL/11610/2026	VS	VS	SPECIAL JUDGE(POCSO),BHAWANIPAT
		STATE OF ODISHA		CT/0000060/2026
40	D-BLAPL/30281/2026	PRIYABRATA MAJHI	BIBHU PRASAD CHHUALSINGH	KHARIAR /139 /2026
	BLAPL/11611/2026	VS	VS	A.D.J. CUM SPECIAL JUDGE,KHARIAR(
		STATE OF ODISHA		ST/0000023/2026
41	D-BLAPL/30658/2026	ASHOK SWAIN	LAMBODOR ACHARI	SURADA /131 /2017
	BLAPL/11612/2026	VS	VS	SPECIAL JUDGE(POCSO), BERHAMPUR
		STATE OF ODISHA		Spl/0000136/2017
42	D-BLAPL/31878/2026	SUNIL PANIGRAHI	JYOTIRMAYA SAHOO	MOHANA /187 /2026
	BLAPL/11613/2026	VS	VS	J.M.F.C,MOHANA(Gajapati)
		STATE OF ODISHA		GR/0000329/2026
43	D-BLAPL/30816/2026	RAJ MALHOTRA	JYOTIRMAYA SAHOO	BERHAMPUR TOWN /198 /2026
	BLAPL/11614/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001307/2026
44	D-BLAPL/32490/2026	PAPU PANDA @ SACHIRANJAN PANDA	MANAS KUMAR CHAND	ERASAMA /116 /2026
	BLAPL/11615/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		Spl/0000009/2026
45	D-BLAPL/32862/2026	KUMUDINI SAHU @ KAI SAHU	RAMDAS ACHARY	SATYABADI /134 /2026
	BLAPL/11616/2026	VS	VS	CIVIL JUDGE (JR. DIVN.)-CUM-JMFC, SA
		STATE OF ODISHA		GR/0000350/2026

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46	D-BLAPL/30447/2026	SUSHANT KUMAR MOHANTY @ KALU @ SASANT MOHANTY	AMIT KUMAR SAHU	SEMILLIGUDA /123 /2026
	BLAPL/11617/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000080/2026
47	D-BLAPL/32539/2026	S. PREM KUMAR @ ABHI	SOUMIK SPANDAN TRIPATHY	RAYAGADA TOWN /184 /2026
	BLAPL/11618/2026	VS	VS	A.D.J.,RAYAGADA(Rayagada)
		STATE OF ODISHA		CT/0000058/2026
48	D-BLAPL/33235/2026	MANOJ SETHY @ MANOJ SETHI	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /683 /2026
	BLAPL/11619/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
		STATE OF ODISHA		GR/0002063/2026
49	D-BLAPL/32553/2026	MUNA PANDA @RAJA	SATYA NARAYAN MISHRA 4	PIRAHAT P.S /140 /2026
	BLAPL/11620/2026	VS	VS	SPECIAL JUDGE (POCSO), BHADRAK(B
		STATE OF ODISHA		Spl/0000116/2026
50	D-BLAPL/33238/2026	JAGA @ JAGANNATH NAYAK	SARAT KUMAR JENA	KHALLIKOTE /764 /2026
	BLAPL/11621/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
		STATE OF ODISHA		GR/0001997/2026
51	D-BLAPL/32714/2026	JAGANNATH NAHAK	JYOTIRMAYA SAHOO	KHALLIKOTE /820 /2026
	BLAPL/11622/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
		STATE OF ODISHA		GR/0002105/2026
52	D-BLAPL/31144/2026	PURNA CHANDRA BISWAL	MANOJ BIHARI DAS	KANDARPUR /244 /2025
	BLAPL/11623/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000174/2026
53	D-CMAPL/26482/2026	ORISSA ENGINEERING UDYOG, CUTTACK	KHAN MAHMOODUL HASAN NIAMATI	/ /
	CMAPL/149/2026	VS	VS	()
		STATE OF ODISHA		//
54	D-CMAPL/47020/2026	SRI GOPINATH JEW(PRIVATE DEITY)	ADV.	/ /
	CMAPL/150/2026	VS	VS	()
		STATE OF ODISHA		//
55	D-CMP/49384/2026	M/S. VEEKAY INFRASTRUCTURES, HYDERABAD	PRASANTA KUMAR SATAPATHY	/ /
	CMP/1868/2026	VS	VS	SR CIVIL JUDGE (COMMERCIAL COUR
		M/S. SYMANTECH ENGINEERS, PARADEEP		EC/0000076/2024
56	D-CMP/51449/2026	MINATI DAS	RANJAN KUMAR ROUT	/ /
	CMP/1869/2026	VS	VS	ADDL.CIVIL JUDGE (SD),CUTTACK(Cut
		SOVA PATTNAIK		CS/0000479/2011
57	D-CMP/49226/2026	RAMESH CHANDRA ROUT	MAHESWAR MOHANTY	/ /

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	CMP/1870/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		BIKARTTAN PALAI		Fao/0000010/2026
58	D-CMP/49551/2026	JAGADAMBA PRASAD @ DANGRI	DHANANJAYA MUND	/ /
	CMP/1871/2026	VS	VS	A.D.J.,DHARAMGARH(Kalahandi)
		UMASHANKAR DANGRI		Fao/0000007/2024
59	D-CMP/51785/2026	PRADEEP KUMAR AGARWALLA	SOURAV SUMAN BHUYAN	/ /
	CMP/1872/2026	VS	VS	CIVIL JUDGE (JD),BARIPADA(Mayurbha
		RAVINAGESH NAIDU		EC/0000003/2018
60	D-CMP/50136/2026	NILAMANI PRUSTY	MAMATA MISHRA	/ /
	CMP/1873/2026	VS	VS	ADDL CIVIL JUDGE (SD), JAJPUR(Jajapu
		SWAPNARANI SAHOO		CS/0000536/2022
61	D-CONTC/29200/2026	NIRANJAN BISWAL	M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
	CONTC/7516/2026	VS	VS	()
		PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER, KENDRAPARA		//
62	D-CONTC/51124/2026	BIRANCHI NARAYAN MISHRA	ADV.	/ /
	CONTC/7517/2026	VS	VS	()
		GIRISH S.N., IAS		//
63	D-CONTC/51149/2026	DR.SUCHITRA BEHERA	ADV.	/ /
	CONTC/7518/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION ODISHA, BHUBANESWAR		//
64	D-CONTC/51185/2026	PRAHALLADA BEHERA	ADV.	/ /
	CONTC/7519/2026	VS	VS	()
		ARAVIND AGRAWAL, I.A.S		//
65	D-CONTC/51262/2026	JITENDRA KUMAR DALAI	ADV.	/ /
	CONTC/7520/2026	VS	VS	()
		DR.N.THIRUMALLA NAIK, I.A.S		//
66	D-CONTC/51292/2026	PRASANT KUMAR BEHERA	BAMADEV BARAL	/ /
	CONTC/7521/2026	VS	VS	()
		CHOUDHURY PRAJNANANDA DAS, TAHASILDAR,TANGI CHOUDWAR,CUTTACK		//
67	D-CONTC/51308/2026	DR.GOBINDA CHANDRA PRADHAN	RANJAN KUMAR BEHERA	/ /
	CONTC/7522/2026	VS	VS	()
		AUROBINDA AGARWAL, IAS		//
68	D-CONTC/51340/2026	ASHOK KUMAR PATRA	ADV	/ /
	CONTC/7523/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
69	D-CONTC/51342/2026	LADUKISHORE JENA	ADV	/ /
	CONTC/7524/2026	VS	VS	()
		DEORANJAN KUMAR SINGH,IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
70	D-CONTC/51458/2026	SATOSH KUMAR JENA	PRAVASH CHANDRA JENA	/ /
	CONTC/7525/2026	VS	VS	()
		AMRITA SAHOO, TAHASILDAR, NARASINGHPUR		//
71	D-CONTC/51580/2026	PURNA CHANDRA NAYAK	ADV	/ /
	CONTC/7526/2026	VS	VS	()
		CHARULATA SINGH,OAS I(JB), TAHASILDAR CUM SUB REGISTRAR, GHATGAON		//
72	D-CONTC/50877/2026	BINOD BIHARI RAM	ADV.	/ /
	CONTC/7527/2026	VS	VS	()
		DR.MONA SHARMA, I.A.S, SECRETARY R.D.DEPT., GOVT. OF ODISHA, BHUBANESWAR		//
73	D-CONTC/48334/2026	JITENDRA SAHOO	ADV.	/ /
	CONTC/7528/2026	VS	VS	()
		MANASWINI MOHANTY, INSPECTOR IN CHARGE, TUMUSINGA POLICE STATION, DHENKANAL		//
74	D-CONTC/50955/2026	PRAMOD KUMAR BASANTARA	ADV.	/ /
	CONTC/7529/2026	VS	VS	()
		PROF. DR.JYOTISH CHANDRA CHOUDHURY, MEDICAL SUPT., S.C.B. MEDICAL COLLEGE AND HOSPITAL, CUTTACK		//
75	D-CONTC/50908/2026	DILLIP MANDAL	ADV	/ /
	CONTC/7530/2026	VS	VS	()
		CHANCHAL RANA,IAS, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C),BHUBANESWAR		//
76	D-CONTC/50912/2026	M.D KAIJUM	ADV	/ /
	CONTC/7531/2026	VS	VS	()
		CHANCHAL RANA,IAS, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C),BHUBANESWAR		//
77	D-CONTC/50945/2026	BABAR ALI	ADV	/ /
	CONTC/7532/2026	VS	VS	()
		CHANCHAL RANA,IAS, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C) BHUBANESWAR		//
78	D-CONTC/50937/2026	MD. ALISHAN	ADV	/ /
	CONTC/7533/2026	VS	VS	()
		CHANCHAL RANA,IAS, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C) BHUBANESWAR		//
79	D-CONTC/50940/2026	DAKTAR PATRA	ADV	/ /
	CONTC/7534/2026	VS	VS	()
		CHANCHAL RANA,IAS, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//

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80	D-CONTC/50941/2026	ARJUN KUMAR DAS	ADV	/ /
	CONTC/7535/2026	VS	VS	()
		CHANCHAL RANA ,IAS. COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//
81	D-CONTC/51126/2026	BIKASH CHANDRA ROUT	ADV	/ /
	CONTC/7536/2026	VS	VS	()
		CHANCHAL RANA,IAS, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C) BHUBANESWAR		//
82	D-CONTC/49765/2026	PRAVANJAN PALAI	DURGESH NARAYAN RATH	/ /
	CONTC/7537/2026	VS	VS	()
		RISHI SINGH, CHAIRMAN, ODISHA GRAMYA BANK, CHANDOL, KENDRAPARA		//
83	D-CONTC/51532/2026	AMBIKA PRASAD SETHY	ADV	/ /
	CONTC/7538/2026	VS	VS	()
		MAHESWAR SAHU, DISTRICT EDUCATION OFFICER,JAJPUR		//
84	D-CONTC/51535/2026	PRATIK NAG	ADV.	/ /
	CONTC/7539/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
85	D-CONTC/50914/2026	BISHNU MAHALIK	ADV	/ /
	CONTC/7540/2026	VS	VS	()
		CHANCHAL RANA,IAS,COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//
86	D-CONTC/50917/2026	N.GANESH RAO	ADV	/ /
	CONTC/7541/2026	VS	VS	()
		CHANCHAL RANA,IAS, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION (B.M.C), BHUBANESWAR		//
87	D-CONTC/50932/2026	DILIP KUMAR PATI	ADV	/ /
	CONTC/7542/2026	VS	VS	()
		CHANCHAL RANA,IAS, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C) BHUBANESWAR		//
88	D-CONTC/50934/2026	JAGABANDHU ROUT	ADV	/ /
	CONTC/7543/2026	VS	VS	()
		CHANCHAL RANA,IAS, COMMISSIONER OF BHUBANESWAR MUNCIPAL CORPORATION(B.M.C), BHUBANESWAR		//
89	D-CRLA/33016/2026	BIJAY KUMAR PANDA	SURYAKANTA DWIBEDI	/ /
	CRLA/1027/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000151/2025
90	D-CRLA/30784/2026	SURESH SUNYANI	SOUMYA RANJAN MOHANTY	RAJGANGPUR /150 /2024
	CRLA/1028/2026	VS	VS	SPECIAL JUDGE (POCSO), SUNDARGAR
		STATE OF ODISHA		Spl/0000030/2024
91	D-CRLA/30081/2026	SURENDRA NAYAK	PRANAYA KUMAR MAHARAJ	JEYPORE MAHILA /90 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/1029/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000020/2025
92	D-CRLA/32277/2026	UANSHU PODH@UANSU PODH	SURYAKANTA DWIBEDI	PATNAGARH /196 /2023
	CRLA/1030/2026	VS STATE OF ODISHA	VS	A.D.J,PATNAGARH(Balangir) Spl/0000033/2023
93	D-CRLA/32706/2026	DAMODAR MOHANTY	BIKRAM KESHARI RAJ	ATHGARH /131 /2025
	CRLA/1031/2026	VS STATE OF ODISHA	VS	P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000116/2025
94	D-CRLA/32278/2026	SK. HALIM	SURYAKANTA DWIBEDI	JAJPUR SADAR /55 /2025
	CRLA/1032/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapu Spl/0000019/2025
95	D-CRLA/32755/2026	JITU @ JITENDRA BISWAL	ANIRUDHA DAS	ANGUL SADAR PS /568 /2021
	CRLA/1033/2026	VS STATE OF ODISHA	VS	A.D.J.,ANGUL(Anugul) CT/0000079/2022
96	D-CRLA/32850/2026	KELU CHARAN PANI	SMRUTI RANJAN ROUT	LINGARAJ P.S. /258 /2023
	CRLA/1034/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000460/2023
97	D-CRLA/30692/2026	ANANTA DIGAL	SURYAKANTA DWIBEDI	BALLIGUDA /19 /2024
	CRLA/1035/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000003/2024
98	D-CRLA/29443/2026	BHILEN@BELALSEN BISOI	JUGALA KISHORE PANDA	DABUGAM /66 /2025
	CRLA/1036/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), NABARANGP TR/0000022/2025
99	D-CRLA/32117/2026	BHARAT MALI	SURYAKANTA DWIBEDI	TENTULIKHUNTI /102 /2025
	CRLA/1037/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), NABARANGP TR/0000028/2025
100	D-CRLA/32891/2026	SANJAY KUMAR BISOI@SANJAYA KUMAR BISOYI@SAGAR	PARTHA SARATHI DAS	POLASARA PS /387 /2025
	CRLA/1038/2026	VS STATE OF ODISHA	VS	A.D.J.,KODALA(Ganjam) Spl/0000117/2025
101	D-CRLLP/32049/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	JEYPORE VIGILANCE /4 /2019
	CRLLP/86/2026	VS RABINDRA KUMAR SETHY	VS	SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000003/2019
102	D-CRLLP/32050/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	JEYPORE VIGILANCE /22 /2012
	CRLLP/87/2026	VS	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput)

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		GUPTANCHAL NANDA		GR/0000017/2012
103	D-CRLLP/32218/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS ,S.C.VIGILANCE	BALASORE VIGILANCE /43 /2017
	CRLLP/88/2026	VS	VS	SPECIAL JUDGE, VIGILANCE, BARIPAD
		SUBRAT KUMAR PATRA		GR/0000011/2017
104	D-CRLLP/32221/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	SAMBALPUR VIGILANCE /41 /2008
	CRLLP/89/2026	VS	VS	SPECIAL JUDGE(VIG),BARGARH(Bargar
		KABIRAJ BARAD		CT/0000118/2024
105	D-CRLMC/32993/2026	MOSHA MAJHI@MOSA MAJHI	DUSHMANTA SAHOO	ADVA /58 /2026
	CRLMC/4018/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,GAJA
		STATE OF ODISHA		Spl/0000050/2026
106	D-CRLMC/33086/2026	BABUL BARAD	SURENDRA KUMAR BISWAL	PHIRINGIA /133 /2024
	CRLMC/4019/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		THE STATE OF ODISHA		Spl/0000113/2024
107	D-CRLMC/33151/2026	PURANDAR ROUT	PITAMBAR JENA	NARASINGHPUR /100 /2017
	CRLMC/4020/2026	VS	VS	J.M.F.C.,NARASINGHPUR(Cuttack)
		STATE OF ODISHA		CT/0000172/2017
108	D-CRLMC/33120/2026	BABURAM @BABU SENAPATI	APARESH BHOI	RARUAN /53 /2009
	CRLMC/4021/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M
		STATE OF ODISHA		GR/0000340/2009
109	D-CRLMC/33182/2026	AKSHYA KUMAR MENDILI@AKHAYA KUMAR MENDILI	BIBHUTI RANJAN MOHANTY	MANAMUNDA /221 /2025
	CRLMC/4022/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000015/2025
110	D-CRLMC/33192/2026	SUNIL NAIK@SUNILI NAIK	SANTOSH KUMAR MAHANTY	BHANJANAGAR /327 /2020
	CRLMC/4023/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0000563/2020
111	D-CRLMC/33249/2026	TRITHABASI SWAIN	ACHYUTANANDA PATTANAIK	/ /0
	CRLMC/4024/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTA
		STATE OF ODISHA		ICC/0000097/2020
112	D-CRLMC/33207/2026	MILLI DAS	JYOTIRMAYA SAHOO	RANPUR /168 /2007
	CRLMC/4025/2026	VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000168/2007
113	D-CRLMC/32975/2026	MANOJ NAYAK	ARIJEET MISHRA	RAJKANIKA /255 /2017
	CRLMC/4026/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		ST/0000411/2025

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114	D-CRLMC/33088/2026	SK.IBRAN@SHEKH IMRAN	DURGA PRASAD PATTANAIK	KARANJIA /134 /2019
	CRLMC/4027/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M
		STATE OF ODISHA		GR/0000393/2019
115	D-CRLMC/40749/2025	JAGANNATH MOHAPATRA	LINGARAJ SARANGI	BHUBANESWAR VIGILANCE /11 /2004
	CRLMC/4028/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000018/2009
116	D-CRLMC/31608/2026	DEBASIS MALLICK	KIRTAN DANG	NIALI /255 /2021
	CRLMC/4029/2026	VS	VS	J.M.F.C.,NIALI(Cuttack)
		STATE OF ODISHA		GR/0000240/2021
117	D-CRLMC/31617/2026	SUBRAT KUMAR BEHERA	MANORANJAN MUDULI	BARAMBA /346 /2022
	CRLMC/4030/2026	VS	VS	P.O SPL.COURT SC AND ST (POA) ACT,
		STATE OF ODISHA		Spl/0000325/2022
118	D-CRLMP/4461/2026	DHRUBA CHARAN SWAIN	BINAYA KUMAR MOHANTY	/ /0
	CRLMP/1848/2026	VS	VS	C.J.M.,JAGATSINGHPUR(Jagatsinghapur)
		STATE OF ODISHA		ICC/0000333/2019
119	D-CRLMP/33097/2026	RADHA S BHATT	ALOK KUMAR MOHAPATRA	/ /
	CRLMP/1849/2026	VS	VS	()
		STATE OF ODISHA		//
120	D-CRLMP/32066/2026	PARTHASARATHI ROUT @ PARTHA SARATHI ROUT	SARADA DASH	BANKI /267 /2024
	CRLMP/1850/2026	VS	VS	()
		STATE OF ODISHA		//
121	D-CRLMP/32929/2026	VICTIM/INFORMANT	ARJUNA CHARANA BEHERA	PIPLI /606 /2026
	CRLMP/1851/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-CRLMP/33094/2026	BIJAYALAXMI DAS	PADMALAYA MOHAPATRA	MARSHAGHAI /205 /2026
	CRLMP/1852/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-CRLMP/33253/2026	SANJAY KUMAR PARIDA	SURESH CHANDRA PRADHAN	/ /
	CRLMP/1853/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-CRLMP/32389/2026	CHANDINI DAS	SOUMYA RANJAN MOHANTY	NIMAPADA /36 /2025
	CRLMP/1854/2026	VS	VS	()
		STATE OF ODISHA		//
125	D-CRLMP/32941/2026	RITA PRADHAN	PRANAB RANJAN CHHATOI	/ /0

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	CRLMP/1855/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-CRLMP/33082/2026	PRADIP KUMAR NAYAK	SHASHANKA SHEKHAR PATRA	/ /0
	CRLMP/1856/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMP/32917/2026	RABINDRADEV MAJHI	NEELAKANTHA PANDA	/ /0
	CRLMP/1857/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//
128	D-CRLMP/31401/2026	NITYANANDA SUNANI	MANAS KUMAR CHAND	BHAWANIPATNA SADAR /314 /2026
	CRLMP/1858/2026	VS	VS	()
		STATE OF ODISHA		//
129	D-CRLMP/33174/2026	SUNIA SETHY	NIRAJ KUMAR SETHI	PIPLI /479 /2026
	CRLMP/1859/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-CRLMP/31307/2026	INFORMANT	JAYADEBA BEHERA	TANGI (KHURDA) /635 /2026
	CRLMP/1860/2026	VS	VS	()
		STATE OF ODISHA		//
131	D-CRLMP/32417/2026	ANTARYAMI RAY	DEBI PRASAD PATTNAIK	/ /0
	CRLMP/1861/2026	VS	VS	()
		STATE OF ODISHA		//
132	D-CRLREV/30213/2026	SURENDRA KUMAR MOHAPATRA	ARUN KUMAR BUDHIA	SAMBALPUR TOWN /490 /2019
	CRLREV/823/2026	VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0004108/2019
133	D-EXP/51404/2026	SUSANTA KUMAR PRUSTY	SIBA PRASAD PATI	/ /
	EXP/166/2026	VS	VS	()
		STATE OF ODISHA		//
134	D-FAO/51291/2026	ANITA ROUT	SATYABAN SAHOO	/ /
	FAO/1035/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000010/2026
135	D-FAO/51293/2026	SADASIB RAUL	SATYABAN SAHOO	/ /
	FAO/1036/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000019/2026
136	D-FAO/51290/2026	PRITI SAHU	SATYABAN SAHOO	/ /
	FAO/1037/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA

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		UNION OF INDIA		Oa/0000012/2026
137	D-FAO/51295/2026	REKHA SUBBA	SATYABAN SAHOO	/ /
	FAO/1038/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000098/2025
138	D-FAO/51297/2026	REBATI PADHAN	SATYABAN SAHOO	/ /
	FAO/1039/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000008/2026
139	D-FAO/51322/2026	JAYANTI BASTIA	SANGRAM JENA	/ /
	FAO/1040/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000279/2018
140	D-FAO/51327/2026	DR. ABHAMAYEE MAHAPATRA	SUBHADUTTA ROUTRAY	/ /
	FAO/1041/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000304/2013
141	D-MACA/45917/2026	RAMITA DEVI	BIRANCHI NARAYAN RATH	/ /
	MACA/1022/2026	VS	VS	3RD M.A.C.T.,JHARSUGUDA(Jharsuguda
		NASIBUL HODA		Mac/0000060/2023
142	D-MACA/27935/2026	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD, BHUBANESWAR	SOMNATH RAY	/ /
	MACA/1023/2026	VS	VS	2ND M.A.C.T.(SD),BERHAMPUR(Ganjam
		DHABALESWAR PRADHAN		Mac/0000277/2022
143	D-MACA/44906/2026	THE DIVISIONAL MANAGER(LEGAL-CLAIMS), ORIENTAL INSURANCE CO. LTD,GANJAM	SOMNATH ROY	/ /
	MACA/1024/2026	VS	VS	2ND M.A.C.T.(SD),BERHAMPUR(Ganjam
		KAILASH PRADHAN@ SUKURU PRADHAN		Mac/0000092/2024
144	D-MATA/51303/2026	TARULATA SWAIN	GYANENDRA CHANDRA SWAIN	/ /
	MATA/358/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur
		ABHIJIT ROUT		CP/0000183/2024
145	D-MATA/51171/2026	SIDDHARTH MISHRA	RUCHI RAJGARHIA	/ /
	MATA/359/2026	VS	VS	JUDGE, FAMILY COURT, BARGARH(Ba
		MONAL SHARMA @ MISHRA		Mat/0000009/2017
146	D-RPFAM/51208/2026	SRINIBAS TRIPATHY	PRATAP CHANDRA MISHRA	/ /
	RPFAM/293/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		SUMITRA RANI DASH		Crp/0000195/2022
147	D-RPFAM/51427/2026	SANAT JENA	SURYASNATA MOHAPATRA	/ /
	RPFAM/294/2026	VS	VS	JUDGE FAMILY COURT,BALASORE(Bal
		MAUSUMI SI		Crp/0000143/2018

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148	D-RPFAM/51468/2026	CHINMAYA SWAIN	SWARUP KUMAR PATNAIK	/ /
	RPFAM/295/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		PRIYADARSHINI SWAIN		Crp/0000189/2019
149	D-RVWPET/12071/2026	MUSTAK MALLIK	SIDHESWAR RATH	/ /
	RVWPET/240/2026	VS	VS	()
		SANJIB KUMAR SUBUDHI		//
150	D-RVWPET/51146/2026	M/S BHABANI SECURITY AGENCIES BHADRAK	ADV.	/ /
	RVWPET/241/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-SAO/44551/2026	AJAY KUMAR SAHU	SUKANTA KUMAR NAYAK	/ /
	SAO/32/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BHADRA
		ABHIMANYU SAHU		RFA/0000192/2025
152	D-TRP(C)/51063/2026	NIBEDITA MOHAPATRA	SOUMYA RANJAN DAS	/ /
	TRP(C)/342/2026	VS	VS	JUDGE,FAMILY COURT,JAGATSINGPUI
		BISHNU CHARAN PATRA @ MANASH PATRA		CP/0000217/2026
153	D-TRP(C)/50183/2026	PRAKASINI PALEI	DEBASIS PANIGRAHI	/ /
	TRP(C)/343/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		RAJIB LOCHAN PATRO		CP/0000332/2026
154	D-WA/50295/2026	KAMALAKANTA SAHU	SOUMYA JYOTI BISWAL	/ /
	WA/1471/2026	VS	VS	()
		STATE OF ORISSA		//
155	D-WA/45453/2026	SABADHAN DEHURI	ASHOK KUMAR PANIGRAHI	/ /
	WA/1472/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WA/51334/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1473/2026	VS	VS	()
		ABHIMANYU SAMAL		//
157	D-WA/50897/2026	BASANTA KUMAR SAHOO	RAMAKRISHNA BISOI	/ /
	WA/1474/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WA/50152/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	/ /
	WA/1475/2026	VS	VS	()
		MINATI BINDHANI		//
159	D-WA/51042/2026	BOARD OF DIRECTORS OF ODISHA GRAMEEN BANK,BHUBANESWAR	SATYABRATA MOHANTY	/ /

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	WA/1476/2026	VS	VS	()
		HEMANT KUMAR PATTANAIK		//
160	D-WA/50685/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /
	WA/1477/2026	VS	VS	()
		VINCENT LAKRA		//
161	D-WA/48124/2026	CENTRAL BANK OF INDIA	SUBRAT MISHRA	/ /
	WA/1478/2026	VS	VS	()
		PURNA CHANDRA MOHANTY		//
162	D-WA/48185/2026	CENTRAL BANK OF INDIA	SUBRAT MISHRA	/ /
	WA/1479/2026	VS	VS	()
		ISHWAR CHANDRA NAYAK		//
163	D-WP(C)/50544/2026	FAKIR KANHAR	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35595/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/50857/2026	M/S HARI PRASAD AGARWAL, MAIN ROAD, BARAGADA	BIBHUTI BHUSAN PANDA	/ /
	WP(C)/35655/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA, KATAKA		//
165	D-WP(C)/50858/2026	M.C.OF MAA MANGALA HIGH SCHOOL, PARIPALEI, JAJPUR	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35656/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/50879/2026	PANCHANAN KHAMARI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35657/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/50888/2026	PANCHANAN KHAMARI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/35658/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/50887/2026	SRABANA BEHERA	DEBIDUTTA MOHAPATRA	/ /
	WP(C)/35659/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/51256/2026	SUSANT KUMAR SWAIN	STHITI DAS	/ /
	WP(C)/35660/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/51189/2026	KALPANA RANI MOHANTY	MUKESH MAHANAND	/ /
	WP(C)/35661/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/47775/2026	SUSAMA BEHERA	KABIRAJ PRADHAN	/ /
	WP(C)/35662/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/50892/2026	GAUTAM SIDDIQUE		/ /
	WP(C)/35663/2026	VS	VS	()
		THE CHIEF SECRETARY, GOVT. OF ODISHA, BHUBANESWAR		//
173	D-WP(C)/49051/2026	PUJASHREE PANIGRAHI	DEBIPRASAD MOHANTY	/ /
	WP(C)/35664/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/49923/2026	PATANJALI SHASTRI	DILLIP KUMAR SAHU	/ /
	WP(C)/35665/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/49810/2026	ISHAAN GUPTA	RAMDAS ACHARY	/ /
	WP(C)/35666/2026	VS	VS	()
		UNION OF INDIA		//
176	D-WP(C)/49924/2026	HIMANSU CHANDRA SWAIN	SAMEER KUMAR DAS	/ /
	WP(C)/35667/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/49920/2026	SHISHIR KUMAR BISWAL	RAKESH BEHERA	/ /
	WP(C)/35668/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/49966/2026	DILIP KUMAR ROUT	BIJAYA KUMAR BEHERA 1	/ /
	WP(C)/35669/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/51375/2026	MUKTESWAR SHG, SATHILO, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35670/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/50805/2026	SHREE DADHIBAMAN JEW BIJE, DHAULI, KHORDHA	TUSAR KUMAR MISHRA	/ /
	WP(C)/35671/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/49565/2026	BHARAT CHARAN BEHERA	ANSHUMAN DAS	/ /
	WP(C)/35672/2026	VS	VS	()
		COLLECTOR, KEONJHAR		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/49968/2026	BHANUPRIYA SWAIN	BIJAYA KUMAR BEHERA 1	/ /
	WP(C)/35673/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/51377/2026	JAY HANUMAN SHG , PATASURA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35674/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/49922/2026	DHANANJAY JENA	PRAVASH CHANDRA JENA	/ /
	WP(C)/35675/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/51379/2026	MAA SARASWATI SHG , GARADPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35676/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/50808/2026	BIBHUDHENDRA PADHY	HARIPAD MOHANTY	/ /
	WP(C)/35677/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/51177/2026	MANDIR DEHURI @ MANDIRA DEHURY@MAHENDRA DEHURY	PRAHALLADA SAHU	/ /
	WP(C)/35678/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/50816/2026	PRATAP CHANDRA MOHANTY	BISWAJIT SAHOO	/ /
	WP(C)/35679/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/51516/2026	PAMINI MURALI MOHAN	OMKAR DEVDAS	/ /
	WP(C)/35680/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/51380/2026	KHETRAPAL SHG, HURASAHI, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35681/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/50819/2026	NIHAR RANJAN MOHANTY	AMIYA KUMAR TARAI	/ /
	WP(C)/35682/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/49604/2026	ORISSA ENGINEERING COLLEGE, KHURDA	ASWINI PATNAIK	/ /
	WP(C)/35683/2026	VS	VS	()
		THE APPELLATE AUTHORITY, BHUBANESWAR		//
193	D-WP(C)/50820/2026	NAKKA MOHANBABU	SAMEER KUMAR DAS	/ /

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	WP(C)/35684/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/51181/2026	SUNIL KUMAR GOUDA	LAMBIT SENAPATI	/ /
	WP(C)/35685/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/51488/2026	MADHURI NAYAK	KUNAL KUMAR SWAIN	/ /
	WP(C)/35686/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/50828/2026	TAPASWINI GIRI	PITAMBAR PANDA	/ /
	WP(C)/35687/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/51197/2026	PRAGYNA PARIMITA BEHERA	LAMBIT SENAPATI	/ /
	WP(C)/35688/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/50270/2026	BISHWAKARMA SINGH	SUBHENDU KAR	/ /
	WP(C)/35689/2026	VS	VS	()
		STATE BANK OF INDIA, MUMBAI		//
199	D-WP(C)/51382/2026	MAA GAJALAXMI SHG, TIKANPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35690/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/51199/2026	LAXMIKANTA SWAIN	MUKESH MAHANAND	/ /
	WP(C)/35691/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/51373/2026	MAA GAJALAXMI- III SHG, NADIABARAI, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35692/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/49803/2026	HAZRAT SYED ABDULLAH SAHA BABA BUKHARI (RA), DARGAH MANAGEMENT AND DEVELOPMENT	NIRANJAN JENA	/ /
	WP(C)/35693/2026	VS	VS	()
		SUB COLLECTOR, KHURDA		//
203	D-WP(C)/51021/2026	NARASINGH MAJHI	KRUSHNA CHANDRA DASH	/ /
	WP(C)/35694/2026	VS	VS	()
		SPL.LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR		//
204	D-WP(C)/49806/2026	BISWAJIT SWAIN	AJIT CH MOHAPATRA	/ /
	WP(C)/35695/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/51483/2026	SURYAKANTA DIGAL	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/35696/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/51044/2026	REGIONAL ENGINEERING AND CONSTRUCTION, BHADRAK	JASHOBANTA DASH	/ /
	WP(C)/35697/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/51409/2026	HARAGOURI SELF HELP GROUP, MAYURBHANJ	MALAYA KETAN BALABANTARAY	/ /
	WP(C)/35698/2026	VS	VS	()
		GOVERNMENT OF INDIA		//
208	D-WP(C)/49971/2026	SUDAM KANDI	SAPAN KUMAR LENKA	/ /
	WP(C)/35699/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/51045/2026	PRIYABRATA SAHOO	SRIKAR KUMAR RATH	/ /
	WP(C)/35700/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/49970/2026	RABINARAYAN SWAIN	BIJAYA KUMAR BEHERA 1	/ /
	WP(C)/35701/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/51437/2026	SANDEEP KUMAR BEURA	SUJATA JENA	/ /
	WP(C)/35702/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/51212/2026	PADMANABH RAUT	KURESH PRASAD DASH	/ /
	WP(C)/35703/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/51078/2026	GAJENDRA KUMAR SWAIN	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35704/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/51202/2026	SMRUTI SMARANIKA SAHU	MUKESH MAHANAND	/ /
	WP(C)/35705/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/50144/2026	KISHORE KUMAR NAYAK	UMAKANTA MISHRA	/ /
	WP(C)/35706/2026	VS	VS	()
		THE DISTRICT JUDGE, CUTTACK		//

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216	D-WP(C)/50574/2026	TOPI CHANDRA SENAPATI	SHUKARA CHARYA CHOWDHURY	/ /
	WP(C)/35707/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/48018/2026	KARUNAKAR RATH		/ /
	WP(C)/35708/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/51438/2026	GENIX CONSTRUCTION, CUTTACK	SUJATA JENA (SR. ADV.)	/ /
	WP(C)/35709/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/50414/2026	PITABASH SAHOO	SRINIVAS MOHANTY	/ /
	WP(C)/35710/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/51294/2026	M/S.SURVEILLANCE SYSTEM, SAMBALPUR	ABHAY KHANDELWAL	/ /
	WP(C)/35711/2026	VS	VS	()
		COMMISSIONER OF CT AND GST ODISHA , CT AND GST COMMISSIONERATE , CUTTACK ODISHA		//
221	D-WP(C)/51736/2026	KRISHNARANI MOHAPATRA	RAJESH RANJAN SAHOO	/ /
	WP(C)/35712/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/51734/2026	RASHMI NARAYAN PATNAIK	RASHMI NARAYAN PATNAIK (IN PERSON)	/ /
	WP(C)/35713/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/51444/2026	BRAMHAJEET BISWAL	SUJATA JENA	/ /
	WP(C)/35714/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/51108/2026	DR.SONALIKA KABI	SAROJA KANTA SAMAL	/ /
	WP(C)/35715/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/51675/2026	NATIONAL THERMAL POWER CORPORATION LTD., ANGUL	ADITYA NARAYAN DAS	/ /
	WP(C)/35716/2026	VS	VS	()
		PRESIDING OFFICER, CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL(CGIT), BHUBANESWAR		//
226	D-WP(C)/51094/2026	MAMUNI BARIK	DEBENDRA KUMAR BEHERA	/ /
	WP(C)/35717/2026	VS	VS	()
		ALAKA MAHAVIDYALAY, JAGATSINGHPUR		//
227	D-WP(C)/50304/2026	M/S KISHORE KUMAR BHANJA	ABHISHEK DASH	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/35718/2026	VS	VS	()
		UNION OF INDIA		//
228	D-WP(C)/51230/2026	KHAGESWAR SETHY @SETHI	SOUBHAGYA SWAIN	/ /
	WP(C)/35719/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/50782/2026	ARIJIT MOHAPATRA	SANDIPANI MISRA	/ /
	WP(C)/35720/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/50480/2026	RAJKISHORE ROUTRAY	SHASHI BHUSAN JENA	/ /
	WP(C)/35721/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/50845/2026	BALAKRUSHNA PANDA	ARUNA NAYAK	/ /
	WP(C)/35722/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/51151/2026	CHINMAYA RANJAN MISHRA	LAMBIT SENAPATI	/ /
	WP(C)/35723/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/50305/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DEVISION, KEONJHAR	BISWABARA DASH, A.S.C	/ /
	WP(C)/35724/2026	VS	VS	()
		MANMATHA NAYAK		//
234	D-WP(C)/50484/2026	AKHILESH KUMAR VERMA	ASHOK KUMAR MOHAPATRA	/ /
	WP(C)/35725/2026	VS	VS	()
		MAHANANDI COALFIELDS LTD, JHARSHUGUDA		//
235	D-WP(C)/50381/2026	ASOKA KUMAR PATRA	NIRANJAN NAYAK	/ /
	WP(C)/35726/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/50865/2026	ANJALI MALLICK @ RAY	SUDHIR KUMAR MALLICK	/ /
	WP(C)/35727/2026	VS	VS	()
		DINESH KUMAR		//
237	D-WP(C)/51161/2026	SAROJ KUMAR MISHRA	MUKESH MAHANAND	/ /
	WP(C)/35728/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/51032/2026	JAGATRAM SAGARIA	KRUSHNA CHANDRA DASH	/ /
	WP(C)/35729/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SPL.LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR, NUAPADA		//
239	D-WP(C)/50867/2026	RUKMINI GIRI	PARTHA SARATHI DAS	/ /
	WP(C)/35730/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/50488/2026	B.L.SABYASACHI BARIK	SHASHI BHUSAN JENA	/ /
	WP(C)/35731/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/50346/2026	K.PRASAD RAO	AMITAV TRIPATHY	/ /
	WP(C)/35732/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/50411/2026	SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DEVISION, KEONJHAR	BISWABARA DASH, A.S.C.	/ /
	WP(C)/35733/2026	VS	VS	()
		ANANDA CHANDRA SETHY		//
243	D-WP(C)/51064/2026	PREMALATA MEKAP	ANUP UDAYA SENAPATI	/ /
	WP(C)/35734/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/50882/2026	PRADIPTA KUMAR BHOL	SHREEKANTA PRASAD SAHOO (1)	/ /
	WP(C)/35735/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/50933/2026	DILLIP KUMAR SENAPATI	TARUNKANTA PATTANAYAK	/ /
	WP(C)/35736/2026	VS	VS	()
		THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, NH-55 PROJECT, SAMBALPUR		//
246	D-WP(C)/50939/2026	MANAGING COMMITTEE OF EKAMRA HIGH SCHOOL, KEONJHAR	KUNAL KUMAR SWAIN	/ /
	WP(C)/35737/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/50353/2026	ISWAR CHANDRA SAHOO	AMITAV TRIPATHY	/ /
	WP(C)/35738/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/51025/2026	JOGESWAR MOHANTA	ANAM CHARAN PANDA	/ /
	WP(C)/35739/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/51258/2026	BADRIKA PRASAD PADHY	STHITI DAS	/ /
	WP(C)/35740/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/51029/2026	KHAGESWAR MOHANTA	ANAM CHARAN PANDA	/ /
	WP(C)/35741/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/49318/2026	BASANT KUMAR SAHOO	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35742/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/50498/2026	RATNAKAR DHRUA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35743/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/50412/2026	SUPERINTENDING ENGINEER OF BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C.	/ /
	WP(C)/35744/2026	VS	VS	()
		GOURANGA CHARAN AYACH		//
254	D-WP(C)/51110/2026	PRATIMA SAHU	SUBHRANSU BHUSAN MOHANTY	/ /
	WP(C)/35745/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/49598/2026	SUKANT KUMAR SAHOO	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35746/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/51372/2026	MADHABI S.H.G, KALABUDA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35747/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/51310/2026	BHIMASEN MAHANTA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/35748/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/51338/2026	JAGABANDHU JENA	JITENDRA KUMAR MISHRA (2)	/ /
	WP(C)/35749/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/50469/2026	RIDHI RIHANSHI DAS	BHAWANI SANKAR PANIGRAHI	/ /
	WP(C)/35750/2026	VS	VS	()
		UNION OF INDIA		//
260	D-WP(C)/49850/2026	NARAYAN MARNDI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35751/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/51175/2026	KIRAN KUMAR MAHARANA	MUKESH MAHANAND	/ /

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	WP(C)/35752/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/51455/2026	RATIKANTA SAMANTARAY	AJAYA KUMAR MOHARANA	/ /
	WP(C)/35753/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/50134/2026	NIRMAL KUMAR BISWAL	UMAKANTA MISHRA	/ /
	WP(C)/35754/2026	VS	VS	()
		THE DISTRICT JUDGE, CUTTACK		//
264	D-WP(C)/51359/2026	SIVA SANKAR GOUDA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/35755/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/50788/2026	SATYA SUNDAR RANA	SANDIPANI MISRA	/ /
	WP(C)/35756/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/50965/2026	BIRENDRA KUMAR SAHU	SIDHESWAR MALLIK	/ /
	WP(C)/35757/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/50938/2026	NIRMAL CHANDRA CHHOTARAY	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/35758/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/50967/2026	TUSARKANTI PANDA	BAIDHAR SAHOO	/ /
	WP(C)/35759/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/50156/2026	REENA MOHANTY	MITALEE JESTHI	/ /
	WP(C)/35760/2026	VS	VS	()
		INSPECTOR GENERAL OF REGISTRATION, ODISHA, KATAKA		//
270	D-WP(C)/50970/2026	SUMITRA NAYAK	SUKANTA KUMAR NAYAK	/ /
	WP(C)/35761/2026	VS	VS	()
		COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR		//
271	D-WP(C)/50963/2026	SAROJINI MOHAPATRA	TUKUNA KUMAR MISHRA	/ /
	WP(C)/35762/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/51363/2026	RAMESH CHANDRA SAHOO	KRISHNA CHANDRA SAHU	/ /
	WP(C)/35763/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/50972/2026	USHA RANI DAS	TUKUNA KUMAR MISHRA	/ /
	WP(C)/35764/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/46424/2026	CHANDAN BISWAL	PRAKASH KUMAR MISHRA	/ /
	WP(C)/35765/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/51364/2026	BIGHNESWAR PRADHAN	KRISHNA CHANDRA SAHU	/ /
	WP(C)/35766/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/50234/2026	TAPAN KUMAR KHANDUAL	PRONOY MOHANTY	/ /
	WP(C)/35767/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/50964/2026	BIBEKANANDA PATRA	SHUBHENDU KUMAR PARIDA	/ /
	WP(C)/35768/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/50222/2026	LOKANATH BEHERA	PRABHAT KUMAR DAS	/ /
	WP(C)/35769/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/51368/2026	DEBASISH MOHANTY	KRISHNA CHANDRA SAHU	/ /
	WP(C)/35770/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/50236/2026	PRAFULLA CHANDRA TRIPATHY	PRONOY MOHANTY	/ /
	WP(C)/35771/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/50802/2026	BHAJAHARI BEHERA	GOLEKHA BIHARI PARIDA	/ /
	WP(C)/35772/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/50249/2026	SWOPNA KUMAR LENKA	HRUDANANDA MOHAPATRA	/ /
	WP(C)/35773/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/51370/2026	KHIROD KUMAR MALLIK	KRISHNA CHANDRA SAHU	/ /
	WP(C)/35774/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/50960/2026	SUMATI DAS	SOUMYA MISHRA	/ /
	WP(C)/35775/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/50813/2026	JOGESWAR PATRA	RAMAKRISHNA BISOI	/ /
	WP(C)/35776/2026	VS	VS	()
		MANAGING DIRECTOR, TDCCOL, BHOI NAGAR,BHUBANESWAR		//
286	D-WP(C)/51070/2026	MANAGING COMMITTEE OF DUDHIANALI HIGH SCHOOL, DUDHIANALI,DEOGARH	DURGESH NARAYAN RATH	/ /
	WP(C)/35777/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/50252/2026	DILLIP KUMAR HOTA	SAMBIT PANIGRAHI	/ /
	WP(C)/35778/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/50961/2026	PADMA LOCHANA PATRO	SOUMYA MISHRA	/ /
	WP(C)/35779/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/51048/2026	CHANDRA SEKHAR BEURA	SANGRAM JENA	/ /
	WP(C)/35780/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/51005/2026	SAGAR KUMAR RATH	ABINASH ROUTRAY	/ /
	WP(C)/35781/2026	VS	VS	()
		ADDL COMMISSIONER, REVISIONAL COURT NO II, BHUBANESWAR		//
291	D-WP(C)/50504/2026	KRITI PRASAD NAYAK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35782/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/51026/2026	GOLAPI GOCHHAYAT	KRUSHNA CHANDRA DASH	/ /
	WP(C)/35783/2026	VS	VS	()
		UNION OF INDIA		//
293	D-WP(C)/50984/2026	MOHAMMED WAHED ZAMAN SHARIF	TUKUNA KUMAR MISHRA	/ /
	WP(C)/35784/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/51716/2026	SRADHANJALI SAHOO	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/35785/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/50997/2026	M/S. SRI SHYAM PAPER MART,CUTTACK	MADHAB LAL AGARWAL	/ /

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	WP(C)/35786/2026	VS	VS	()
		CHIEF COMMISSIONER OF CT AND GST, ODISHA		//
296	D-WP(C)/50572/2026	MAHENDRA SWAIN	DEEPAK KU SAHOO	/ /
	WP(C)/35787/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/51541/2026	DR.BISWAJEET GHOSE	CHINMAYA BEHERA	/ /
	WP(C)/35788/2026	VS	VS	()
		ODISHA STATE BHARAT SCOUTS AND GUIDES, BHUBANESWAR		//
298	D-WP(C)/51761/2026	SAROJ KUMAR MAHANANDIA	ITISHREE TRIPATHY	/ /
	WP(C)/35789/2026	VS	VS	()
		SUPERINTENDENT CGST AND CENTRAL EXCISE, RAYAGADA		//
299	D-WP(C)/51762/2026	TANKALA SOUMYA	ITISHREE TRIPATHY	/ /
	WP(C)/35790/2026	VS	VS	()
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, RAYAGADA CIRCLE, RAYAGADA		//
300	D-WP(C)/51003/2026	LAXMIPRIYA BISWAL	MADHAB LAL AGARWAL	/ /
	WP(C)/35791/2026	VS	VS	()
		ASSISTANT COMMISSIONER OF STATE TAX,BHUBANESWAR		//
301	D-WP(C)/51766/2026	SABITA KHOSLA	JITENDRA KUMAR PALEI	/ /
	WP(C)/35792/2026	VS	VS	()
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, RAYAGADA-II RANGE, RAYAGADA		//
302	D-WP(C)/51037/2026	NARENDRA KUMAR SETHI	KABIRAJ PRADHAN	/ /
	WP(C)/35793/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/50455/2026	CHITTARANJAN DASH	RASHMI RANJAN DASH	/ /
	WP(C)/35794/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/51772/2026	JITENDRA KUMAR BISWAL	SUKANTA KUMAR DALAI	/ /
	WP(C)/35795/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/51497/2026	LOKANATH SAHOO	SAMEER KUMAR DAS	/ /
	WP(C)/35796/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/48847/2026	SURYA KANTA SWAIN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35797/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/50526/2026	SAMEER TOPPO	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35798/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/51479/2026	DILEEP KUMAR CHOUDHURY	SAMEER KUMAR DAS	/ /
	WP(C)/35799/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/51498/2026	SANGHAMITRA ADHIKARI	SAMEER KUMAR DAS	/ /
	WP(C)/35800/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/48848/2026	SOUMYA SUDEEP BISWAL	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35801/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/51480/2026	SUSANTA KUMAR SAHU	SAMEER KUMAR DAS	/ /
	WP(C)/35802/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/51076/2026	UTTAM PATRA @ UTTAM KUMAR PATRA	SATYA NARAYAN MISHRA 4	/ /
	WP(C)/35803/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/51490/2026	SUSANTA KUMAR PANIGRAHI	SAMEER KUMAR DAS	/ /
	WP(C)/35804/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/51499/2026	SUNITA CHOUDHARY	DEVAVRAT DEVESH	/ /
	WP(C)/35805/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/50527/2026	SUKADEV MUNDA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35806/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/51172/2026	SANJIB KUMAR AGRAWALLA	SIDDHARTHA PRASAD MISHRA	/ /
	WP(C)/35807/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/51481/2026	RAJIV NAYAN CHOUDHARY	DEVAVRAT DEVESH	/ /
	WP(C)/35808/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/51491/2026	PERUMURTY SRINIVAS RAO	SAMEER KUMAR DAS	/ /
	WP(C)/35809/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/51083/2026	PRAFULLA KUMAR SAHOO	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35810/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-WP(C)/48850/2026	SANJAYA KUMAR SWAIN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35811/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/51501/2026	RASMITA PATNAIK	SAMEER KUMAR DAS	/ /
	WP(C)/35812/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/50539/2026	TAUSHRAM SABAR	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35813/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/51492/2026	BETA RAJESH	SAMEER KUMAR DAS	/ /
	WP(C)/35814/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/51183/2026	SANTILATA SAMAL	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/35815/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/51089/2026	NIRAKARA SAHU	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35816/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/51503/2026	BIMAL CHAND PATNAIK	SAMEER KUMAR DAS	/ /
	WP(C)/35817/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-WP(C)/50541/2026	BIJAY KUMAR NAIK	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35818/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WP(C)/48858/2026	PRIYAKANTA MALLA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35819/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-WP(C)/48887/2026	SURATHA NAHAK	MANOJA KUMAR KHUNTIA	/ /

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	WP(C)/35820/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/51493/2026	SUNITA CHOUDHARY	DEVAVRAT DEVESH	/ /
	WP(C)/35821/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-WP(C)/48971/2026	ABANI KUMAR PANDA	DIPAK KUMAR DEY	/ /
	WP(C)/35822/2026	VS	VS	()
		COMMISSIONER OF ENDOWMENT, KHORDHA		//
332	D-WP(C)/51211/2026	SANATAN BINDHANI	PRAJNA SARITA MOHANTY	/ /
	WP(C)/35823/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/51494/2026	BIRAT HIYAL	SAMEER KUMAR DAS	/ /
	WP(C)/35824/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/51096/2026	RAMESH CHANDRA SWAIN	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35825/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/50675/2026	SHAKTI PRASAD ACHARYA	ER.DEBASHISHA HOTA	/ /
	WP(C)/35826/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-WP(C)/49325/2026	SAUGAT RANJAN PARIDA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35827/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-WP(C)/51226/2026	SUBASH CHANDRA MOHANTY	SURESH CHANDRA DASH	/ /
	WP(C)/35828/2026	VS	VS	()
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR		//
338	D-WP(C)/51036/2026	ARUP KUMAR MAHALIK	AKSHAYA KUMAR JENA	/ /
	WP(C)/35829/2026	VS	VS	()
		THE CHAIRMAN INDIAN BANK, CHENNAI		//
339	D-WP(C)/51676/2026	KALPANA SINGH	CHAKRADHAR SINGH	/ /
	WP(C)/35830/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-WP(C)/51827/2026	NUPUR DASH	BIGYAN KUMAR SHARMA	/ /
	WP(C)/35831/2026	VS	VS	()

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		GENERAL MANAGER, ODISHA GRAMYA BANK, GANDAMUNDA, BHUBANESWAR,		//
341	D-WP(C)/49609/2026	DEEPAK KUMAR PALLAI	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35832/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-WP(C)/51102/2026	SANATAN SWAIN	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35833/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-WP(C)/51447/2026	SAROJ KUMAR PATRA	SOUBHAGYA SWAIN	/ /
	WP(C)/35834/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-WP(C)/51166/2026	ASWINI KUMAR PATTANAIK	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/35835/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-WP(C)/49615/2026	ASIS KUMAR LENKA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35836/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-WP(C)/51485/2026	BASANTA KUMAR PANDA	SAMEER KUMAR DAS	/ /
	WP(C)/35837/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-WP(C)/51486/2026	GAYATRI KUMARI MISHRA	SAMEER KUMAR DAS	/ /
	WP(C)/35838/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-WP(C)/51106/2026	ARAKHITA PRADHAN	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35839/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-WP(C)/49990/2026	SHANKAR SUNANI	TUSAR KUMAR MISHRA	/ /
	WP(C)/35840/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-WP(C)/51756/2026	SWATHAMMA DEVADI@D.SWATHAMMA	PRASANTA KUMAR PANDA	/ /
	WP(C)/35841/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-WP(C)/50003/2026	M/S.SAI SWARAM CONSTRUCTION(P)LTD., KHORDHA	BISHNU PRASAD SARANGI	/ /
	WP(C)/35842/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-WP(C)/51403/2026	PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR	PRANAB RANJAN CHHATOI	/ /
	WP(C)/35843/2026	VS	VS	()
		STATE TRANSPORT AUTHORITY, KATAKA		//
353	D-WP(C)/51843/2026	SIBANI SINGH	SIDDHARTH GOUTAM DAS	/ /
	WP(C)/35844/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-WP(C)/51114/2026	RANJAN KUMAR JENA	GYANA RANJAN SETHI	/ /
	WP(C)/35845/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-WP(C)/50603/2026	ASWINI KUMAR JENA	CHANDAN KUMAR SAHOO	/ /
	WP(C)/35846/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-WP(C)/51118/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., BHUBANESWAR	DEVI PRASAD TRIPATHY	/ /
	WP(C)/35847/2026	VS	VS	()
		CHIEF JUDICIAL MAGISTRATE, KHURDA		//
357	D-WP(C)/51777/2026	BALASORE DISTRICT ATHLETIC ASSOCIATION, BALASORE	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/35848/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-WP(C)/50605/2026	SUNIL KUMAR PATTNAIK	CHANDAN KUMAR SAHOO	/ /
	WP(C)/35849/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-WP(C)/50618/2026	ALOK KUMAR NAYAK	CHANDAN KUMAR SAHOO	/ /
	WP(C)/35850/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-WP(C)/50977/2026	SANTILATA SAMANTARAY	TUKUNA KUMAR MISHRA	/ /
	WP(C)/35851/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-WP(C)/38165/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	LALIT KUMAR MAHARANA	/ /
	WP(C)/35852/2026	VS	VS	()
		ULLAL BEWA		//
362	D-WP(C)/49985/2026	SANTARAM PRASAD NANDA	KISHORE KUMAR JENA	/ /
	WP(C)/35853/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-WP(C)/51573/2026	SUBASH CHANDRA SENAPATI	SAROJ KUMAR ROUTRAY	/ /

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	WP(C)/35854/2026	VS	VS	()
		RESERVE BANK OF INDIA		//
364	D-WP(C)/51477/2026	DILIP GOUDA	SAMEER KUMAR DAS	/ /
	WP(C)/35855/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-WP(C)/51233/2026	BABAJI SWAIN	SATRUGHNA DASH (A)	/ /
	WP(C)/35856/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-WP(C)/48389/2026	PRASANNA KUMAR DASH	KABIRAJ PRADHAN	/ /
	WP(C)/35857/2026	VS	VS	()
		UNION OF INDIA		//
367	D-WP(C)/51236/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/35858/2026	VS	VS	()
		BASANTA KUMAR PARIDA		//
368	D-WP(C)/49986/2026	SAMBIT TRIPATHY	KISHORE KUMAR JENA	/ /
	WP(C)/35859/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-WP(C)/51478/2026	PURNA CHANDRA SAHU	SAMEER KUMAR DAS	/ /
	WP(C)/35860/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-WP(C)/50175/2026	AJAYA KUMAR SATAPATHY	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35861/2026	VS	VS	()
		STATE OF ODISHA		//
371	D-WPCRL/31924/2026	RASMITA SENAPATI@ RASHMITA SENAPATI	AMLAN MOHANTY	DASARATHPUR /155 /2026
	WPCRL/140/2026	VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/32055/2026	RANJAN ROUT	SAMBIT BISWAL	PARADEEP LOCK /326 /2026
	ABLAPL/12442/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/28594/2026	RABI NAIK	PRASANNA KUMAR MISHRA	TUMUSINGA /297 /2026
	ABLAPL/12443/2026	VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/32194/2026	PRAMODA SAHOO	ASIT KUMAR JENA	RAGHUNATHPUR /81 /2025
	ABLAPL/12444/2026	VS	VS	()

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		STATE OF ODISHA		//
375	D-ABLAPL/32564/2026	TRINATH MAJHI	JYOTIRMAYA SAHOO	CHANDAHANDI /143 /2023
	ABLAPL/12445/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-ABLAPL/29451/2026	SUMANTA MALLICK	PRADEEPTA KUMAR BEHERA	PIPLI /463 /2026
	ABLAPL/12446/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/31333/2026	ANKIT RAY	ASIT KUMAR JENA	KALIMELA /219 /2025
	ABLAPL/12447/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/32626/2026	RATIKANTA CHAMPATI @ JAGA	AMLAN SHAKTI PAUL	LINGARAJ P.S. /74 /2018
	ABLAPL/12448/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/33049/2026	CARITARTHA SATPATHY	MANORANJAN DAS	MOTANGA /403 /2026
	ABLAPL/12449/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/32902/2026	KANHU PATRA	BIBEKANANDA MAHAPATRA	JAKHAPURA /137 /2026
	ABLAPL/12450/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-ABLAPL/33008/2026	MASTARAM MALIK @ MASTARAM MALLICK	AMULYA RATNA PANDA	PHULBANI SADAR /219 /2026
	ABLAPL/12451/2026	VS	VS	()
		STATE OF ODISHA		//
382	D-ABLAPL/33012/2026	BHAGAT PANKA @ BHAGAT	MANGU NANDY	TIKIRI /201 /2026
	ABLAPL/12452/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/31415/2026	BIJAY MOHANTY	PRAVASH CHANDRA JENA	KHANDAPARA /163 /2026
	ABLAPL/12453/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/33014/2026	AJAY HARIJAN	MANGU NANDY	UMERKOTE /394 /2026
	ABLAPL/12454/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/33020/2026	DEEPAK KUMAR JENA	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /330 /2026
	ABLAPL/12455/2026	VS	VS	()
		STATE OF ODISHA		//

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386	D-ABLAPL/33003/2026	MANOJ KUMAR RANA	DURGA PRASAD PATTANAIK	RARUAN /183 /2026
	ABLAPL/12456/2026	VS	VS	()
		STATE OF ODISHA		//
387	D-ABLAPL/33065/2026	NIRUPAMA NAYAK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /631 /2026
	ABLAPL/12457/2026	VS	VS	()
		STATE OF ODISHA		//
388	D-ABLAPL/31823/2026	PRASANT KUMAR SWAIN	SANJIT MISHRA	/ /0
	ABLAPL/12458/2026	VS	VS	()
		STATE OF ODISHA		//
389	D-ABLAPL/33019/2026	V T KAMAL	MANGU NANDY	TIKIRI /201 /2026
	ABLAPL/12459/2026	VS	VS	()
		STATE OF ODISHA		//
390	D-ABLAPL/32127/2026	NIROJ KUMAR PATEL	SRINIBASH SATAPATHY	DHANUPALI /41 /2025
	ABLAPL/12460/2026	VS	VS	()
		STATE OF ODISHA		//
391	D-ABLAPL/32466/2026	DEBU @ SATYA PRAKASH BISWAL	PRASANT KUMAR BARIK	BHADRAK TOWN /544 /2023
	ABLAPL/12461/2026	VS	VS	()
		STATE OF ODISHA		//
392	D-ABLAPL/33068/2026	PAWAN YADAV	RAKESH KUMAR DAS	SAMBALPUR TOWN /288 /2026
	ABLAPL/12462/2026	VS	VS	()
		STATE OF ODISHA		//
393	D-ABLAPL/32672/2026	SUNU PATRA @ SOMANATH PATRA	PRADEEPTA KUMAR BEHERA	BALANGA /56 /2026
	ABLAPL/12463/2026	VS	VS	()
		STATE OF ODISHA		//
394	D-ABLAPL/33038/2026	KIRTIK KINDO	SOUMYA RANJAN DAS	CHHEND /132 /2025
	ABLAPL/12464/2026	VS	VS	()
		STATE OF ODISHA		//
395	D-ABLAPL/33070/2026	PRASANTA KUMAR NAYAK	LAMBODAR ACHARI	BELLAGUNTHA /485 /2026
	ABLAPL/12465/2026	VS	VS	()
		STATE OF ODISHA		//
396	D-ABLAPL/32787/2026	MD SIMEB WAKASH @ GUNJ KHAN	SAHASRANSU SOURAV	LAXMIJORE /197 /2026
	ABLAPL/12466/2026	VS	VS	()
		STATE OF ODISHA		//
397	D-ABLAPL/33092/2026	CHINU @ AMIT MUNDA	SOUMYA RANJAN DAS	PLANTSITE /674 /2026

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	ABLAPL/12467/2026	VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/32857/2026	MAMATA SINHA	KARUNAKAR GAYA	MANGALA BAG /425 /2026
	ABLAPL/12468/2026	VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/33110/2026	SRIPATI BARIK	ARIJEET MISHRA	CHHENDIPADA /560 /2026
	ABLAPL/12469/2026	VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/33022/2026	AJAY HARIJAN	MANGU NANDY	UMERKOTE /393 /2026
	ABLAPL/12470/2026	VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/33135/2026	RASMI RANJAN PRADHAN @ RASMI PRADHAN	JUDHISTHIR SAHOO	ODAGAON /276 /2026
	ABLAPL/12471/2026	VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/33147/2026	MANOJA BEHERA	TANMAYA KUMAR MOHANTY	BHARATPUR PS /879 /2026
	ABLAPL/12472/2026	VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/33078/2026	MANORANJAN DASH	SUDHANSU SEKHAR DASH	TIRTOL /450 /2026
	ABLAPL/12473/2026	VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/33119/2026	SURYA KANTA SWAIN	APARESH BHOI	BASUDEVPUR /636 /2026
	ABLAPL/12474/2026	VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/33149/2026	SANDEEP DAS	AMULYA RATNA PANDA	JALESWAR /625 /2026
	ABLAPL/12475/2026	VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/33154/2026	DEBASIS SARANGI	DEEPAK KU SAHOO	/ /0
	ABLAPL/12476/2026	VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/33189/2026	SIBA SETHI	SANTOSH KUMAR MAHANTY	BUGUDA /501 /2026
	ABLAPL/12477/2026	VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/33162/2026	RAMA KRUSHNA CHOUDHURY @ CHOUDHURI	SUBHAM SATAPATHY	ORKEL /291 /2026
	ABLAPL/12478/2026	VS	VS	()

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409	D-ABLAPL/33165/2026	SIBA PRASAD SAHOO	MANAS KUMAR CHAND	KHURDA MODEL /618 /2026
	ABLAPL/12479/2026	VS	VS	()
		STATE OF ODISHA		//
410	D-ABLAPL/32898/2026	MAMULI BEHERA	ASUTOSH TRIPATHY	JARAPADA /455 /2026
	ABLAPL/12480/2026	VS	VS	()
		STATE OF ODISHA		//
411	D-ABLAPL/32859/2026	SUBHRA PRASAD SINHA	KARUNAKAR GAYA	MANGALA BAG /425 /2026
	ABLAPL/12481/2026	VS	VS	()
		STATE OF ODISHA		//
412	D-ABLAPL/32897/2026	DILLIP KUMAR SWAIN	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP LOCK /340 /2026
	ABLAPL/12482/2026	VS	VS	()
		STATE OF ODISHA		//
413	D-ABLAPL/32901/2026	JADUMANI NAYAK	SARADA PRASAD DASH	RARUAN /60 /2026
	ABLAPL/12483/2026	VS	VS	()
		STATE OF ODISHA		//
414	D-ABLAPL/33002/2026	BULU @MD. WASIF IQBAL	ABESH KAMAL	KENDRAPARA SADAR /593 /2026
	ABLAPL/12484/2026	VS	VS	()
		STATE OF ODISHA		//
415	D-ABLAPL/32923/2026	DIGDARSHAN BAL @ KALIA	ANUGRAHA NARAYAN SAMANTRAY	BALIKUDA /362 /2026
	ABLAPL/12485/2026	VS	VS	()
		STATE OF ODISHA		//
416	D-ABLAPL/33172/2026	SUBASH CHANDRA MOHANTY	SANJIT MISHRA	KUMBHARAPARA /482 /2026
	ABLAPL/12486/2026	VS	VS	()
		STATE OF ODISHA		//
417	D-ABLAPL/32970/2026	SUMANTA SAHOO	MANAS KUMAR CHAND	TANGI (KHURDA) /690 /2026
	ABLAPL/12487/2026	VS	VS	()
		STATE OF ODISHA		//
418	D-ABLAPL/33180/2026	MANOJ PRADHAN	DURGADATTA MOHAPATRA	JAGDALPUR /213 /2026
	ABLAPL/12488/2026	VS	VS	()
		STATE OF ODISHA		//
419	D-ABLAPL/33123/2026	LABANYA DALEI	PRASANTA KUMAR PANDA	/ /0
	ABLAPL/12489/2026	VS	VS	J.M.F.C.,PATRAPUR(Ganjam)
		STATE OF ODISHA		2(A)CC/0000116/2026

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420	D-ABLAPL/33183/2026	SWAVIMAN SENAPATI @ SWABHIMAN SENAPATI	AMULYA RATNA PANDA	JALESWAR /625 /2026
	ABLAPL/12490/2026	VS	VS	()
		STATE OF ODISHA		//
421	D-ABLAPL/33134/2026	ANIL RAY	AJAYA KUMAR PRADHAN	BRAJARAJNAGAR /209 /2026
	ABLAPL/12491/2026	VS	VS	()
		STATE OF ODISHA		//
422	D-ABLAPL/33201/2026	NAGENDRA MALLIK	BIRAJA PRASAD NANDA	KANIHA /312 /2026
	ABLAPL/12492/2026	VS	VS	()
		STATE OF ODISHA		//
423	D-ABLAPL/33219/2026	KISHAN KUMAR SAHOO	JYOTIRMAYA SAHOO	BANAPUR P.S. /254 /2026
	ABLAPL/12493/2026	VS	VS	()
		STATE OF ODISHA		//
424	D-ABLAPL/33127/2026	JAYASHREE MOHANTY	BHABANI SHANKAR DASPARIDA	Bamapada (Industrial Area) /315 /2026
	ABLAPL/12494/2026	VS	VS	()
		STATE OF ODISHA		//
425	D-ABLAPL/33226/2026	HULLAS PRADHAN	JYOTIRMAYA SAHOO	BANAPUR P.S. /254 /2026
	ABLAPL/12495/2026	VS	VS	()
		STATE OF ODISHA		//
426	D-ABLAPL/33145/2026	SIBA @ SIBA PRASAD SWAIN	TANMAYA KUMAR MOHANTY	BADAGADA /315 /2026
	ABLAPL/12496/2026	VS	VS	()
		STATE OF ODISHA		//
427	D-ABLAPL/33152/2026	MURALIDHAR SAHOO	DEEPAK KU SAHOO	DERABIS /229 /2026
	ABLAPL/12497/2026	VS	VS	()
		STATE OF ODISHA		//
428	D-ABLAPL/33228/2026	RANIT KUMAR DAS @ RANJIT	PRAVASH CHANDRA JENA	JALESWAR /625 /2026
	ABLAPL/12498/2026	VS	VS	()
		STATE OF ODISHA		//
429	D-ABLAPL/33250/2026	SRIKANTA BHUYAN	ACHYUTANANDA PATTANAIK	PATTAMUNDAI RURAL PS /432 /2025
	ABLAPL/12499/2026	VS	VS	()
		STATE OF ODISHA		//
430	D-ABLAPL/32961/2026	KALIA@BIBHUTI SAMAL	SUSANTA KUMAR BARAL	GONDIA /468 /2026
	ABLAPL/12500/2026	VS	VS	()
		STATE OF ODISHA		//
431	D-ABLAPL/32965/2026	HARISHANKAR SENAPATI @ HARI SANKAR SENAPATI	RUCHI RAJGARHIA	INDUSTRIAL ESTATE PS /337 /2026

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	ABLAPL/12501/2026	VS	VS	()
		STATE OF ODISHA		//
432	D-ABLAPL/32722/2026	RANJAN KUMAR DAS	ARIJEET MISHRA	DERABIS /236 /2026
	ABLAPL/12502/2026	VS	VS	()
		STATE OF ODISHA		//